

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 204 of 2013**

**Dated : 10<sup>th</sup> January, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Ferro Alloys Producers Association ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sridhar Prabhu  
Mr. Anantha Narayana M.G.**

**Counsel for the Respondent (s): Mr. P. Shiva Rao for R-2 to R-5**

**ORDER**

The learned counsel for the Appellant seeks some more time to file the Rejoinder as well as the Written Submissions. Accordingly, he is directed to file the same on or before 20.01.2014 after serving copy on the other side.

Post the matter for further hearing on **03.02.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*